No. 5870  SHRI ARVIND SAWANT:

SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Government has received proposals for Bus Rapid Transit System (BRTS);

(b) if so, the details of proposals approved/pending during the last three years and the current year, city and State-wise;

(c) the status of the BRTS projects in Maharashtra and the estimated cost of each project, project-wise;

(d) the financial commitment made by the Government for these projects and the funds incurred on each project till date along with the time by which these projects are likely to be completed; and

(e) the manner in which the Government proposes to implement BRTS in Maharashtra keeping in view the bitter experience of BRTS in Delhi?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a) to (d): The Urban Infrastructure Governance (UIG) and Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) components of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) have come to an end on 31 March, 2014. However, all those projects of JnNURM in which 50% or more of the Central
Assistance had been released and physical progress was 50% or more as on 31.03.2014 or were sanctioned during transition phase of the Mission, were approved for funding under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) upto 31 March, 2017. This period has also come to an end and all the projects have been handed over to the respective States, on closure of the scheme. There were 22 BRTS projects sanctioned during the entire Mission period of JnNURM in various States including Maharashtra. The details of all such projects are enclosed as Annexure.

(e): Ministry of Housing and Urban Affairs supports BRTS projects as one of the solutions to urban mobility under AMRUT Mission. However, no BRTS projects have been proposed by the States including Maharashtra under AMRUT Mission.
<table>
<thead>
<tr>
<th>Sl. No</th>
<th>Sub-Scheme</th>
<th>Phase of the State</th>
<th>Name of the City/Town</th>
<th>Project Title</th>
<th>Date of Project Sanction</th>
<th>Approved Cost (in rupees)</th>
<th>Total ACA Commitment (Central Share)</th>
<th>ACA released till 2017</th>
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